

(b) and (c) Representations/suggestions have been received about revised service charges of banks and also for raising the existing limit of Rs. 2500/- for payment by crossed cheque/drafts.

(d) The revision in the service charges has been considered necessary by banks in order to recover to some extent the cost of rendering these services to customers. No revision in respect of these charges is contemplated at present.

In regard to the suggestion for raising the existing limit of Rs. 2500/- for payment by crossed cheque/draft, Government's decision would be reflected in the Comprehensive Taxation Laws (Amendment) Bill when formulated.

[*Translation*]

Allotment and release of funds to the States

5085. SHRI R.P. SUMAN : Will the Minister of FINANCE be pleased to state ;

(a) whether it is a fact that there remains a difference of crores of rupees in the amount allotted and released to State Government at the end of a financial year ; if so, the main reasons therefor and the criteria adopted in this regard ;

(b) the manner in which the amount released to the States in excess of the allotted amount is adjusted at the end of financial years ; and

(c) the amount released in excess of the allotted amount in case of each State during the last three financial years, separately ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The normal Central assistance for State Plans, as determined by the Planning Commission on the basis of the Gadgil Formula approved by the National Development Council, is released in 12 monthly instalments to State Governments. Proportionate cuts in Central assistance are made at the end of the year if a State has not achieved its Plan outlay or

the outlays fixed for earmarked sectors. The amount released is not in excess of the amount allotted.

(b) and (c) Do not arise.

[*English*]

Advisory Committee on Modernisation of Textile Industry

5086. SHRIMATI D.K. BHANDARI : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that a National level Standing Advisory Committee on modernisation of textile industry has been set up ;

(b) if so, when was it set up and its present composition ; and

(c) the functions of this Committee and the progress made by it in its objective upto October, 1986 ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) The Committee was set up on the 19th September, 1985. At present it consists of the representatives from Government, the different sectors and interests of the textile industry including labour, financial institutions and textile research Associations.

(c) The Committee shall advise the Government on a continuous basis regarding :

(i) The needs of modernisation of the textile industry vis-a-vis the requirement of cost effective increased production of cloth.

(ii) the type of modernisation that the textile industry should adopt vis-a-vis the technological advance in the world,

(iii) any special measures by way of modernisation of machinery/upgradation of technology that may be required for boosting the textile exports.

The Committee in its meeting held on 19-11-85 and 14-4-86 discussed various problems relating to the modernisation of the textile industry.

Voluntary Disclosure Scheme

5087. PROF. P. J. KURIEN : Will the Minister of FINANCE be pleased to state :

(a) the periods during which the voluntary disclosure of income scheme was in operation during the past ten years ; and

(b) the response of tax-payers to the scheme during that period ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No such scheme was in operation during the last ten years. However, an Amnesty Scheme of Income tax and Wealth tax has been announced in 1985 and is still in operation upto 31.3.87.

(b) The response to the Amnesty Scheme is encouraging.

Part Time/Full Time Sweepers Working in Indian Overseas Bank

5088. SHRI BANWARI LAL BAIRWA: Will the Minister of FINANCE be pleased to state :

(a) the number of sweepers working in Indian Overseas Bank, on full time and on part time basis ;

(b) the number of full time and part time sweepers working for more than 5 years ;

(c) how many full time/part time sweepers (having passed class V) have been absorbed by the bank as messengers till date ; and

(d) the rules for absorption of sweepers on messenger cadre, in Indian Overseas Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information, furnished by the Indian Overseas Bank, is as under :—

	Full time	Part time
1. Total No. of Sweepers	70	1107
2. No. of Sweepers working for more than 5 years	37	759
3. No. of Sweepers absorbed as messengers	33	Nil

(d) According to Indian Overseas Bank, subject to availability of suitable vacancies, it is designating full time Sweepers, who have put in a minimum of 5 years of service as full time employees as Messengers provided they are literate and give proof of ability to read regional language.

World Tourism Meet

5089. PROF. MADHU DANDAVATE : Will the Minister of TOURISM be pleased to state :

(a) whether "World Tourism Meet" was organised in Bombay to chalk out a strategy for promotion of tourism ;

(a) whether issue of tourist visa, including multi-entry visas by our missions abroad was also considered at the meet ; and

(c) if so, action taken in the interest of the growth of tourism ?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED) : (a) Yes, Sir. Air-India organised a World Tourism Meet at Bombay on 30th and 31st October, 1986.

(b) Yes, Sir.

(c) Necessary instructions to facilitate the even flow of tourist traffic to the country. have already been issued to Missions abroad Tourist visas may be made good for multiple entries instead of the existing three entries to